

श्री राजनारायण : है, यह एक पर्टीक्युलर स्कूल के बारे में पूछ रहे हैं, नाम दिया है। हम इतना चाहते थे कि आप यह व्यवस्था कर दें—जो हर जगह है—कि माननीय सदस्य सप्लीमेंटरी कर दें यदि उसका उत्तर उस समय न हो तो सरकार उसको सूचना मान कर सदन में बाकायदा उसका उत्तर बाद में दे दिया करें।

SHRI T. V. ANANDAN: May I know not only from the Education Minister but also from the Government of India whether, when they grant huge amounts from the Government of India, from the public exchequer, Government has got any machinery to control how these grants are spent?

SHRI BHAKT DARSHAN : Sir, according to our information, all these grants are properly audited and they are scrutinised and the completion certificates are also checked. I think that there is a proper check.

SHRI A. D. MANI : May I refer to the question of my hon. friend Mr. Bhar-gava who has complained about the shortage of schools in Delhi and ask the Minister himself, who is a distinguished educationist, whether it is not a fact that education in Delhi is becoming very costly and it is very difficult for parents to send their children to schools, and that Government should themselves take up the responsibility of providing education to the teeming and bulging population? The second point on which I want information from the Minister of Education is what is the building grant that is now given to a school. The amounts that are given are ridiculously small. How do they expect them to put up buildings?

SHRI BHAKT DARSHAN: As far as the grants in aid are concerned ...

SHRI A. D. MANI : Answer the first question.

SHRI BHAKT DARSHAN : Sir, I am taking the second question first. About the giving of grants in aid the rule is, as far as my information goes, that 95 per cent of the deficit is met by the Delhi Administration. I am not sure about the rules just now regarding building grants, but I will find out. As far as the cost of education is concerned, the cost of living

itself has gone up, and the cost of education has also gone up simultaneously. But I agree with the hon. Member that some thought should be given to this problem.

EXCHANGE OF FIRE BETWEEN ASSAM AND NAGALAND PATROL FORCES

♦350. **SHRI A. D. MANI :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether an Assam armed police patrol force fired on the Nagaland border patrol force on December 27, 1969; and

(b) if so, what were the reasons for the exchange of fire between the patrol forces of the two States?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) No, Sir.

(b) Does not arise.

DEPLOYMENT OF EASTERN FRONTIER RIFLES IN WEST BENGAL

♦351. **SHRI Z. A. AHMAD:**

SHRI KALYAN ROY : SHRI
M. V. BHADRAM :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether units of the Eastern Frontier Rifles have been deployed in West Bengal against the Naxalites;

(b) if so, when and in which districts;

(c) whether this organisation is a paramilitary force or a part of the State police force;

(d) whether these forces are meant for guarding the borders with the foreign countries; and

(e) if so, whether they have been with drawn from the borders for use against the Naxalites?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) According to information received from the Government of West Bengal, units of the Eastern Frontier Rifles were deployed against the extremists in November, 1969 in district Midnapore.

(c) The Eastern Frontier Rifles are a part of the State Police force and are

t The question was actually asked on the floor of the house by Shri Kalyan Roy.

governed by the Eastern Frontier Rifles (Bengal Battalion) Act (II of 1920).

(d) and (e) Do not arise.

SHRI KALYAN ROY: Is the Minister aware that in these parts of Midnapore the most impoverished section of the peasantry, the tribals, live who have not a speck of land and are completely indebted to the moneylenders? When the Eastern Frontier Rifles are used against them, they are agitating perhaps led by the Naxalites for lands, and the Eastern Frontier Rifles burnt their quarters, looted their property and many of them were forced to flee to Bihar. This is my first question.

SHRI VIDYA CHARAN SHUKLA : This, as I explained in my main answer, is a matter strictly which is related to the State Government, and this information that the hon. Member has conveyed to us we would check up with the West Bengal Government, but we have no information about that.

SHRI A. D. MANI : This is a matter which concerns the Central Government also. The Naxalite menace is an all-India menace which affects the whole country...

SHRI KALYAN ROY : Sir, my second question. Is the Minister aware that the West Bengal Communist Party strongly protested against the deployment of the Eastern Frontier Rifles who were responsible for torture and repression? Following from it, is he aware that only a fortnight back two topmost Naxalite leaders, Mr. Gunadhar Murmu and Mr. Dilip Sarkar, were arrested and they were beaten in jail. Until now we do not know where they are. Has the Minister any information about Mr. Gunadhar Murmu, Mr. Dilip Sarkar and Mr. Santosh Rana?

SHRI VIDYA CHARAN SHUKLA : As I said earlier, this police force is under the administrative control of the West Bengal Government, and any misdemeanour by this force or any misbehaviour has to be enquired into by them. As far as the three Naxalite leaders are concerned...

SHRI KALYAN ROY : Has the Communist Party protected about the repression?

SHRI VIDYA CHARAN SHUKLA: As far as the three Naxalite leaders are concerned, the hon. Member himself has given the information that they were arrested.

I presume that they are under the legal custody of the State Government ...

SHRI KALYAN ROY : Where are they now? I mentioned three names.

SHRI VIDYA CHARAN SHUKLA: I do not have the information.

SHRI KALYAN ROY : Have they been beaten inside the Thana? Where are they now?

SHRI VIDYA CHARAN SHUKLA: This is a matter related to the State administration. When certain people are arrested for certain offences by the State police, they are taken into State jail. Then according to the hon. Member there was some atrocity committed. This we will have to find out from the State Government. We have no information about this.

श्री राजनारायण : क्या सरकार स्पष्ट करेगी कि नक्सलपंथियों से सरकार क्या तात्पर्य समझती है क्योंकि बराबर यह सवाल आता है कि पश्चिम बंगाल में नक्सलपंथियों का हम को मुकाबला करना है। तो नक्सलपंथी क्या है, क्या उन का कार्यक्रम है, क्या उन का विधान है या उन का कोई मैनीफेस्टो है जिस की बुनियाद पर वे नक्सलपंथी माने जायेंगे यह स्पष्ट होना चाहिए। या सी० पी० आई० (एम) के लोग जो वहां पूरे तरीके से बदअमनी मचाये हुए हैं वह केवल नक्सलपंथियों की बात कर के अपने को उस में अलग कर लेते हैं और देश में यह प्रचार करना चाहते हैं कि नक्सलपंथियों के खिलाफ सी० पी० आई० (एम) के लोग हैं। यह जो भ्रम फैल रहा है देश में इस का फैलना सरकार क्यों उचित समझती है क्योंकि जहां तक मेरी जानकारी है पश्चिम बंगाल में सी० पी० आई० (एम) के लोग ही वह काम करते हैं जिन को नक्सलपंथियों का काम कहा जाता है ?

श्री विद्या चरण शुक्ल : नक्सलपंथियों के बारे में जो माननीय सदस्य ने पूछा है मैं उस बारे में निवेदन करना चाहता हूँ कि उन्होंने कुछ महीने पहले अपना एक कार्यक्रम घोषित किया था और अपनी एक नयी, तीसरी कम्यु-

निस्त पार्टी का उन्होंने निर्माण किया था। उस का नाम उन्होंने रखा था—कम्युनिस्ट पार्टी आफ इंडिया मार्क्सिस्ट लेनिनिस्ट, और इस तरह से उन्होंने एक दूसरा रूप अपने को दिया। यह हो सकता है कि वहां जो बहुत से हादसे होते हैं उन में दोनों लोग शामिल होते हैं, दोनों पार्टीज के लोग उन में साथ में हैं लेकिन यह कहना बिल्कुल ठीक नहीं होगा कि उन में कोई भेद भाव नहीं है।

श्री राजनारायण : श्रीमन्, बिल्कुल ठीक न हो, लेकिन ठीक तो है।

श्री सभापति : आप का जवाब आ गया। आप बैठिये।

SHRI A. G. KULKARNI: May I know from the Government about this Rifle Force which has been deployed in West Bengal whether there is any scheme with the Government to utilise this Force at least to unearth the so-called workshops to manufacture bombs in West Bengal, Whether this has been used for this purpose or whether the Government will use it for that purpose?

SHRI BHUPESH GUPTA: May I know the address of that factory?

MR. CHAIRMAN: He is not the Minister; you cannot put a question to him.

श्री राजनारायण : श्रीमन्, इस को मिनिस्टर भी नहीं जानते होंगे, माननीय सदस्य भी नहीं जानते होंगे। इस को भूपेश गुप्त जो जानते होंगे जहां से उन के साथी लोग बम खरीद कर ले आते हैं।

SHRI A. G. KULKARNI: I am specifically asking whether the Eastern Frontier Rifles will be deployed or will not be deployed to check the bomb-manufacturing small-scale industry behind the Presidency College in Calcutta?

SHRI VIDYA CHARAN SHUKLA: I have already indicated that the Eastern Frontier Rifles are a part of the State Armed Police. For matters of this kind which the hon. Member has referred to, the normal police investigation machinery is used, not the Armed Police.

SHRI A. G. KULKARNI: They have failed. What to do?

SHRI VIDYA GHARAN SHUKLA : As long as the State Government is functioning, we would hope that they will keep on their efforts to find out these things.

DR. DEBIPRASAD CHATTOPADHYAYA: It is a fact that the State police machinery is being used and used persistently in the matter of repression. In the matter of repression, there is a pattern and the pattern is this—only those people who are opposed, within the United Front or outside the United Front, to the CPM are being repressed. But the Naxalites and other people who are to be policed and who are to be punished are being let loose. In this context, I would like to ask the hon. Minister whether he would tell us the number of farmers who have been killed brutally in Midnapore in the last six months and how many persons have been arrested and brought before the court and not given bail under police pressure in connection with all those cases. This is my first question.

Secondly, what is the reaction of the hon. Minister to the persistent press report and report from other responsible political parties that the police machinery in West Bengal has been let loose for narrow, sectarian and partisan purposes?

Thirdly, we have been told every day by CPM friends from Kerala that the CPI-led Ministry there is perpetrating atrocities...

SHRI KALYAN ROY: Here is my question specifically in relation to...

DR. DEBIPRASAD CHATTOPADHYAYA: I would submit that the question

SHRI KALYAN ROY: On a point of order.

SHRI A. D. MANI : He is putting a question.

MR. CHAIRMAN: Mr. Roy, what do you say?

SHRI KALYAN ROY: There is no Profulla Sen or Bidhan Roy here; here is the Chairman who is absolutely neutral. Sir, my question is specifically in relation to the deployment of the Eastern Frontier Rifles in Midnapore. How can Midnapore be a part of Kerala? You will understand, Sir, that it is beyond the question here.

MR. CHAIRMAN: Dr. Chatto-padhyaya, please confine yourself to the question. Do not go beyond the scope of it.

DR. DEBIPRASAD CHATTO-PADHYAYA : I am sorry for the geographical confusion of my friend. My question in no way relates to

SHRI KALYAN ROY: Mental confusion, you are suffering from ...

DR. DEBIPRASAD CHATTO-PADHYAYA: It has nothing to do with Kerala. Once I put the question, it will be apparent to you that it has nothing do with the Kerala Government or interference ...

MR. CHAIRMAN : Please put the question.

DR. DEBIPRASAD CHATTO-PADHYAYA: The question is, the CPM friends have been telling us that the police force is being used in Kerala against the other political parties. ...

AN HON. MEMBER: How is it relevant ?

DR. DEBIPRASAD CHATTO-PADHYAYA : In West Bengal, we are being told ...

MR. CHAIRMAN : Please put the question.

DR. DEBIPRASAD CHATTO-PADHYAYA: That is the question, Sir. In West Bengal, we have been told ...

MR. CHAIRMAN : That is not the question.

DR. DEBIPRASAD CHATTO-PADHYAYA: ___ that the police machinery is being used against other Naxalites, Congress and CPI people. Now, in this context, I would say that the Central Government and the police force in West Bengal and Kerala are being accused. Sometimes, the Central Government and its agencies, the Central Reserve Force and the Frontier Force are being made scape-goats. I want to know whether the Central ...

MR. CHAIRMAN : Are you going to put the question or not? I will pass on to the next question.

DR. DEBIPRASAD CHATTO-PADHYAYA : The question is whether the Central Reserve Police Force and the Frontier Force, the agencies of the Central Government, placed in Kerala and West Bengal are made scape-goats _____

MR. CHAIRMAN : Are you putting the question or not ?

DR. DEBIPRASAD CHATTO-PADHYAYA : It is the question whether the Central Government's agencies including the police authorities placed in these two States are being made scapegoats for the political wrangles inside West Bengal and Kerala. That is the question.

SHRI VIDYA CHARAN SHUKLA : The hon. Member has asked me about the number of certain people arrested and certain people who did some satyagraha in Midnapore District in the last six months. That is information which is not available with the Central Government. This is mainly a matter which is handled by the State Government. About the behaviour of the police department of the West Bengal Government, I am not going to comment upon that here because as long as the West Bengal Assembly is functioning, it is the proper duty of that Assembly to take note of that. About the Central police force being made a scapegoat of politics, this is the unfortunate trend which we have to register.

SHRI K. P. SUBRAMANIA MENON: About the happenings in West Bengal Mr. Kalyan Roy has been kind enough to explain. But may I ask the Central Government whether it is a fact that the Government in Kerala headed by the CPI has...

MR. CHAIRMAN : No, no. I will not allow questions about Kerala.

SHRI K. P. SUBRAMANIA MENON : ... more than 17 companies of CRP, and in one of the recent instances...

MR. CHAIRMAN : I will not allow questions about Kerala. If you do not want to put a question, I will call Mr. Bhupesh Gupta. Please put a question arising out of this.

AN HON. MEMBER: He is afraid to ask questions about Midnapore.

SHRI K. P. SUBRAMANIA MENON : May I know from the Government whether in the name of Naxalites in

many parts of the country many innocent people have been killed and whether in this particular instance where Mr. Kalyan Roy has raised this point there has been no killing by the Eastern Frontier Rifles as alleged by him ?

SHRI KALYAN ROY : You know more.

SHRI VIDYA CHARAN SHUKLA : I do not think that innocent people have been killed in the name of Naxalites. Actually, when the Naxalite menace becomes a threat to public tranquility and public order, then due action is taken by the Government.

SHRI A. D. MANI : Which Government ?

SHRI VIDYA CHARAN SHUKLA : By the State Government concerned.

DR. BHAI MAHAVIR : They are being given encouragement.

SHRI VIDYA CHARAN SHUKLA : This was the only question that I could understand from the hon'ble Member about Naxalites.

SHRI BHUPESH GUPTA : May I know from the hon'ble Bhopalite Minister whether he is aware that Mr. Chavan has repeatedly made statements to the effect that the Naxalite problem should also be solved politically? In view of that, may I know what steps the Central Government has taken for finding a political solution specially when in the name of curbing the Naxalites police atrocities are being committed in Bengal, in Andhra Pradesh and other places also? What is the Central Government's line of action with regard to that ? Do I understand. Sir, that to speak through the gun will be the only language to speak to them ? May I know whether there is any other way of persuading these people, undoubtedly genuine in their belief apart from their being misled, to the path of normal democracy ?

SHRI Y. B. CHAVAN : I would like to make one point clear. It is true that I had made a statement about the problem of the Naxalites or for that matter any party which preaches violence, etc., that it should be dealt with politically. When I said that, it was in reply to a proposition that was made that such parties should be banned. My answer to that was—what I said then, and I still stand by that statement—that as long as we have the present law, until we do not have another

law or we change the Constitution it is not possible. In this case what the State Governments are doing is certainly the legal responsibility of those States. When in an organised manner properties were looted and people were murdered, I think, the State Government was absolutely right. . . .

SHRI BHUPESH GUPTA : What about Mr. Naik, the Chief Minister of Bombay? Is there no inconsistency in what you are saying? He is encouraging the Shiv Senaites.

SHRI KRISHAN KANT : May I know whether the Government of West Bengal has made any assessment of the Naxalite activities in that State, and what is the present position? Have they asked the Government of India for any help to curb the Naxalite activities?

SHRI Y. B. CHAVAN : No, Sir.

SHRI B. K. KAUL : Much has been said about the Naxalites. May I know from the Government whether they have recognised this party as a political party? Secondly, may I further know whether they give recognition to all such parties which are not wedded to non-violence but are wedded to anti-national activities?

SHRI VIDYA CHARAN SHUKLA : As I said, they announced the formation of a party. The Government does not recognise or derecognise political parties. There is no question of recognising or not recognising parties of that kind.

श्री मान सिंह वर्मा : क्या माननीय मंत्री जी का ध्यान कल के, अर्थात् 11 मार्च के, स्टेट्समैन में प्रकाशित एक समाचार की ओर गया है जिस समाचार का शीर्षक है . . .

“Naxalites Murder Manual”

श्री ए० पी० जैन : 10 मार्च का है। आज 11 मार्च है।

श्री विद्या चरण शुक्ल : आज ही आया है।

श्री मान सिंह वर्मा : जी हाँ, कल का, 10 मार्च का है। जिसका शीर्षक है मेरा यही प्रश्न है कि क्या आपका ध्यान इस समाचार की ओर गया है और यदि गया है तो इसके सम्बन्ध में आपका क्या विचार है ?

श्री विद्या चरण शुक्ल : अब, इस तरह के समाचार हमको मिलते रहते हैं और हम राज्य सरकारों से सम्पर्क स्थापित कर के इस बात का प्रयत्न करते हैं कि इस तरह की जो दुर्घटनाएँ होती हैं वह न हों और जो इस तरह की दुर्घटनाओं के जिम्मेदार हों उनके ऊपर कानूनी कार्यवाही की जावे ।

SHRI PRANAB KUMAR MUKHER-JEE: May I know from the Minister whether the Government is aware of a number of centres to train cadres in guerilla warfare by the Naxalites in Midnapore and if so, what is the reaction of the Government to that ?

SHRI Y. B. CHAVAN: We had discussed this matter here that there were Naxalite training centres. Sometimes they had been disbanded and some of their members arrested. However, there is no doubt that these people are very active in certain areas in a very concealed manner. We have not received any report from the West Bengal Government.

f REPRESENTATION ABOUT AGITATION IN GANGANAOAR

130. SHRI DEVI SINGH:

SHRI LOKANATH MISRA :+

SHRI S. S. MARISWAMY :

SHRI M. K. MOHTA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government of India^a have received representations for instituting a Central inquiry into the reasons leading to the death of many people in connection with the agitation in Ganganagar District of Rajasthan about the levying of tax on land; and

(b) if so, what is Government's reaction thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) The Government of Rajasthan have appointed a Commission under the Commissions of Inquiry Act, 1952 to inquire into the incidents of firing in Ganganagar and Churu districts.

^f Transferred from the 27th February, 1970.

[%] The question was actually asked on the floor of the house by Shri Lokanath Misra.

SHRI LOKANATH MISRA : May I know, Sir, whether the Government of India is aware that the Government of Rajasthan had constituted a Commission, called the Beri Commission, the report of which has been shelved by the Shukhadia Ministry, and in view of that whether the Government of India thinks the report of this Ghandani Commission, which is constituted by the same Sukhadia Government, would be seriously considered even if it reports adversely against the ruthless repression and inhuman atrocities perpetrated on the people by the Sukhadia Government ? Would any thing happen at all ?

Secondly, may I know whether the Government of India is aware that the irrigated areas on either side of the canal which would yield much more than any other area in Rajasthan, as the hon'ble Home Minister knows, is being distributed to well-to do people by the Sukhadia Ministry? He is no more a socialist, as the Home Minister probably knows, after the Chhoti Sadri case.....

MR. CHAIRMAN : Please put the question.

SHRI LOKANATH MISRA : I am putting the question. After the Ghho'i Sadri case at least the Home Minister is tent, per cent. convinced that Mr. Sukhadia does not believe in socialism. The point is this. Mr. Sukhadia is helping socialism because he is involved in a case....

MR. CHAIRMAN : No, no. I want you to put the question.

SHRI LOKANATH MISRA: I would like to know whether Mr. Sukhadia has distributed the fertile land on either side of the cane I, for which the Government of India has given all the money, to well-to-do people rather than giving it to people who really deserve it, the land less.

SHRI Y. B. CHAVAN : As far as the first part of the question is concerned, it is hypothetical. It is very difficult for me to say anything. As for the second question, I would like the hon'ble Member to take a little reasonable view in this matter. No' thing has been proved even in the Chhoti Sadri case. The Chief Minister is an honourable person, as honourable as other Members of this honourable House. It is very easy to make any allegations of this nature. Secondly, I can assure him that Mr. Sukhadia does believe in socialism,